

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

...

Original Application No. 486/2004

Jabalpur, this the 25th day of June, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Member (J)

Sunderlal Sharma, aged 57 years,
son of late Shri R.P. Sharma,
Occupation service, U.D.C.
Office of Asstt. Labour Commissioner,
Bhopal (MP).

...Applicant

(By Advocate: Shri A.K.Tiwari)

-versus-

1. Union of India through
Secretary,
Ministry of Labour,
Govt. of India,
New Delhi.
2. The Chief Labour Commissioner (Central)
New Delhi.
3. Regional Labour Commissioner (Central)
10, Civic Centre, Marhatal, Jabalpur.
4. Asstt. Labour Commissioner (Central),
Ministry of Labour, Bhopal (MP). ...Respondents

ORDER (ORAL)

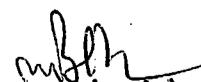
By M.P. Singh, Vice Chairman -

By filing this O.A. the applicant has challenged his transfer order dated 3.6.2004 (A/5) whereby he has been transferred from Bhopal to Jagdalpur. At the same time, the applicant has submitted a notice, dated 10.6.2004, of 3 months for voluntary retirement so that he may retire w.e.f. 11.09.2004. Since the applicant has already sought voluntary retirement from Government service, he will stand retired w.e.f. 11.9.04 if the aforesaid notice of the applicant is accepted by the competent authority.

2. In view of this, the O.A. is not maintainable and is accordingly dismissed at the admission stage itself.

(Madan Mohan)
Member (J)

/SA/


(M.P. Singh)
Vice Chairman